

ITEM NO.93

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 32038/2014

RADHEY SHYAM MISHRA

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA AND ORS

Respondent(s)

Date : 13/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shiv Kumar Tripathi, Adv.
Dr. Rajeev Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 23.4.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.02.14
12:14:01 IST
Reason: